

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 61/MP/2019

Subject : Petition seeking directions against the Respondent, National Load Dispatch Center in the matter of issuance of the Renewable Energy Certificates to the Petitioners for the specified period.

Petitioners : 1. Weizmann Limited
2. Karma Energy Limited (KEL)

Respondent : National Load Despatch Centre

Date of Hearing : 22.8.2019

Coram : Shri P. K. Pujari, Chairperson
Dr. M. K. Iyer, Member
Shri I.S. Jha, Member

Parties present : Shri M.G. Ramachandaran, Senior Advocate, KEL
Ms. Dipali Sheth, Advocate, KEL
Shri Arjun Krishnan, Advocate, NLDC
Ms. Khushboo Mittal, Advocate, NLDC
Shri Alok Kumar Mishra, POSOCO

Record of Proceedings

Learned counsel for the Petitioners requested for adjournment. Learned counsel for the Respondent had no objection in this regard. Accordingly, the Commission adjourned the Petition.

2. The Petition shall be listed for hearing in due course for which separate notice will be issued.

By order of the Commission

**sd/-
(T.D. Pant)
Deputy Chief (Legal)**

